

**Central Administrative Tribunal
Principal Bench, New Delhi
OA No. 2494/2018**

This is the 18th day of July, 2019

**Hon'ble Sh. S.N. Terdal, Member (J)
Hon'ble Sh. Pradeep Kumar, Member (A)**

Ms. Preeti Verma (D.O.B:20.8.1987 Aged 31 Yrs.
D/o Sh. C.P.S. Verma
R/o 25-A, DDA Flats Group -C
Anand Vihar, Delhi -110092

...Applicant

(Advocate : None)

Versus

1. GNCT of Delhi
Through Hon'ble Chief Secretary,
Delhi Secretariat
I.P. Estate, New Delhi.
2. DSSSB,
Through its Chair Person
FC-18, Institutional Area,
Karkardooma,
Delhi - 110092
...Respondents

(Advocate : Ms. Esha Mazumdar)

Order (Oral)

Hon'ble Sh. S.N. Terdal, Member (J)

None for the applicant. On 18.02.2018 also there was no representation for the applicant and earlier also none appeared for the applicant. In view of the same, the OA is dismissed and for non-prosecution.

**(Pradeep Kumar)
Member (A)**

**(Sh. S.N. Terdal)
Member (J)**

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